

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1330 – JK (LD) of 2025

DATED:- 30 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 30.01.2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No. 1330 - JK (LD) of 2025 dated 30.01.2025.

S.No.	Case No.	Case Title	OIC
1.	O.A No. 472/2022	Ashok Kumar Vs UT of J&K & Others	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
2.	O.A No. 55/2021	Ashu Jolly Vs UT of J&K & Others	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
3.	T.A No. ___ in SWP No. 535/2017	Mir Waqas Alam Vs state of Jammu and Kashmir & Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
4.	WP (C) No. 68/2025	M/s Smart tech Construction Vs UT of J&K and Ors	Dr. Mohd Amin Malik, Principal, Government Degree College, Bagh-i-Dilawar, Srinagar.
5.	WP (C) No.948/2024	Ghulam Jeelani Mir Vs UT of J&K and Ors	Dr. Zahoor Ahmad Peer, Principal, Government Degree College, Uri.
6.	WP (C) No. 575/2024	Ab. Rashid Baba Vs UT of J&K and Ors	Prof (Dr.) Tehmina Yousuf, Principal, Islamia College of Science & Commerce, Srinagar.
7.	CCP (D) No. 76/2024	Mohd Yousuf Nengroo Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
8.	WP (C) No. 2420/2023	Ab. Ahad Bhat Vs UT of J&K and Ors	Dr. Gh. Rasool Ganai, Principal, Government Degree College, Handwara.
9.	WP (C) No.1797/2023	M/s Kashmir Protective Vs UT of J&K and Ors	Dr. Deep Novel, JKAS, Under Secretary, Higher Education Department
10.	WP (C) No.2980/2022	Hanifa Akhter Vs UT of J&K and Ors	Dr. Tanvi Gupta, JKAS, Under Secretary, Higher Education Department
11.	WP (C) No. 2257/2022	Ab. Rashid Sheikh Vs UT of J&K and Ors	Prof.(Dr.) Sheikh Ajaz Bashir, Director Colleges, J&K
12.	WP (C) No. 1641/2022	Bilal Ahmad Seh Vs UT of J&K and Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
13.	WP (C) No. 1889/2022	Khalid Murtaza Vs UT of J&K and Ors	Dr. Deep Novel, JKAS, Under Secretary, Higher Education Department
14.	O.A	Dr. Shimoo Firdous Vs	Dr. Deep Novel, JKAS,

Revised

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